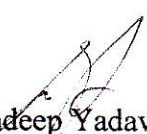


**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX, NEW DELHI**

CIRCULAR

All the Judicial Officers posted at South East District, Saket Courts are once again requested to direct their respective staff officials to complete the entire Data Entry Work of pending as well as decided cases and to fill all the fields of District Court Information System (DCIS) so that the accurate and complete data is made available for eventual migration from DCIS to CIS 0.2 (Case Information System) in the District Courts.

This issues with the approval of Ld. District & Sessions Judge (South East District), Saket Court Complex, New Delhi.


(Sandeep Yadav)
Officer In-charge (Computer)
Saket Court Complex
New Delhi

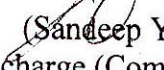
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No. _____/Cir./Computer/F.06/SED/Saket/16

Dated, New Delhi the 24/02/16

Copy forwarded for information and necessary action to :-

1. All the Judicial Officers posted at South East District, Saket Court Complex, New Delhi.
2. Sh. Manoj Jain, Chairman, Centralized Computer Committee, Rohini Courts, New Delhi. (Through e-mail)
3. ✓ The Website Committee, Central District, Delhi for updation of the same on the official website of Delhi District Courts and Saket District Court as well (Through e-mail).
4. Private Secretary to Ld. District & Sessions Judge (South East District).


(Sandeep Yadav)
Officer In-charge (Computer)
Saket Court Complex
New Delhi